

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**

**(Chief Justice's Secretariat)**

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**NOTIFICATION**

**No.** 898 of 2022/Psy

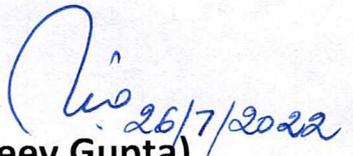
**Dated:** 26-07-2022

It is informed to all the applicants who have applied for the divisional cadre posts of Steno Typist in Subordinate Judiciary of UT of Jammu & Kashmir, pursuant to the Advertisement Notification No. 01 of 2022/Psy dated 01.01.2022, that the competent authority on the recommendation of the Selection committee has now decided to hold preliminary scrutiny of the candidates by conducting two rounds of preliminary examination; first for typing and second for shorthand.

The candidates, who would be successful by meeting the minimum standard as already laid down, in the first round, shall be considered for second round. The candidates, who would qualify the second round of preliminary examination by meeting the minimum standards as already laid down, shall be considered for the final skill test i.e. actual skill test to determine the merit of such candidates for the selection.

First round of preliminary examination shall be qualifying in nature and shall be computer and software based, to record speed and accuracy in typing.

The candidates, who would meet the minimum standards of typing skill, shall be considered for the second round of qualifying test for recording speed and accuracy in shorthand. The date, time and venue of the test will be notified separately.

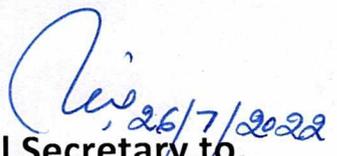
  
(Rajeev Gupta)

**Principal Secretary to,  
Hon'ble the Chief Justice.**

**No.** 690-97/Psy-567<sup>(1)</sup> **Dated** 26-07-2022

**Copy to the:-**

01. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
02. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.  
.....for information of their lordship.
03. Director Information, UT of J&K with the request to publish the above Notification in Daily Newspapers of both the divisions of UT of J&K having wide circulation in both the divisions of UT of J&K.
04. Director, All India Radio, Jammu / Srinagar with the request to broadcast and give a wide publicity to the Notification through News & Employment Bullentin.
05. Direrctor. Doordarshan Kendra, Jammu / Srinagar with the request to broadcast the above Notification in News & Employment Bullentin.
06. Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
07. I/C NIC, High Court of J&K, Srinagar for uploading the same on the High Court website.
08. Order file.

  
**Principal Secretary to,  
Hon'ble the Chief Justice.**